

Annxure-I

STATE/UT-WISE DATA UNDER COMMERCIAL COURTS ACT, 2015

Table 1 : Commercial Courts (Below District Judge Level).

Year	No of new Commercial Cases instituted during the year as on 31st December. [w.e.f 03.05.2018]	No of new Commercial cases disposed of as on 31st December	No of new Commercial cases pending as on 31st December
2018	Not Applicable		
2019			
2020			
2021			
2022			
2023*			
Total (2018-21)			
From 1st April, 21 to 30st June, 2023			

Table 2 : Commercial Courts (At District Judge Level).

Year	No of transferred/new Commercial Cases instituted during the year as on 31st December. [w.e.f 23.10.2015]		No of new Commercial cases disposed of as on 31st December	No of new Commercial cases pending as on 31st December
	Transferred (u/s 9)	New cases instituted		
2015				
2016				
2017				
2018				
2019	Not Applicable	425	165	260
2020		218	140	340
2021		326	182	482
2022		410	237	655
2023*		94	65	767
Total (2015-23)		1473	789	767

From 1st April, 21 to 30st June, 2023

Table 3 : Commercial Courts (Below District Judge Level)

Year	No of Commercial appeals instituted during the year as on 31st December. [w.e.f 03.05.2018]	No of new Commercial appeals disposed of as on 31st December	No of Commercial appeals pending as on 31st December.
2018	Not Applicable		
2019			
2020			
2021			
2022			
2023*			
Total (2018-23)			
From 1st April, 21 to 30st June, 2023			

Table 4 : High Court-Commercial Division.

Year	No of transferred/new commercial cases instituted during the year as on 31st December [w.e.f. 23.10.2015]		No of new Commercial cases disposed of as on 31st December	No of Commercial cases pending as on 31st December
	Transffered# (u/s 9)	New cases instituted		
2015				
2016				
2017		0	22	76
2018	Not Applicable	97	46	127
2019		385	158	354
2020		163	61	456
2021		875	348	1019
2022		1417	838	1598
2023*		401	410	1644
Total (2015-23)		3338	1883	5274

From 1st April, 21 to 30st June, 2023

Table 5 : High Court Commercial Appellate Division.

Year	No of Commercial appeals instituted during the year as on 31st December.	No of Commercial appeals disposed of as on 31st December	No of Commercial appeals pending as on 31st December
2015			
2016			
2017	2	2	9
2018	4	12	1
2019	10	7	4
2020	2	5	1
2021	60	52	9
2022	80	51	33
2023*	9	20	8
Total (2015-21)	167	149	65

From 1st April, 21 to 30st June, 2023

Annexure - II

Table : All Commercial Courts in a Satate/UT under the jurisdiction of a High Court including the Hon'ble High Court

S. No.	No. of Commercial Court constituted (below District Judge Level w.e.f. 03.05.2018)* as on 31.12.2021 [District-wise in a State]		No. of Commercial Court constituted (at Distriict Judge Level) as on 31.12.2021 [District-wise in a State]		No of Commercial Appellate Court designated (at District Judge Level w.e.f. 03.05.2018) as on 31.12.2021 [District-wise]	No. of Commercial Division constituted in the High Court as on 31.12.2021 [Bench wise]	No. of Coomercial Appellate Division constituted in the High Court) as on 31.12.2021 [Bench wise]
	Designated as Commercial Court but also dealing with cases other than Commercial Cases	Designed [Exclusively dealing with Commercial Cases]	Dedicated as Commercial Court but also dealing with cases other than Commercial Cases	Designated [Exclusively dealing with Commercial disputes]			
	Not Applicable				Not Applicable	1*	1*
						1**	2**

* As per determination dt 25.06.2021 with effect from 25.06.2021 to 05.12.2021

** As per determination dt 06.12.2021 with eeffect from 06.12.2021 to 31.12.2021